- (v) Secrecy of people meter homes on the panel.
- (vi) Public grievance redressal mechanism.

TRAI has also been requested to recommend specific guidelines for regulating cross-holdings in those companies which are involved in the generation of television viewership measurement in India.

(f) and (g) Ministry has been regularly reviewing the progress made by BARC towards setting up of a transparent and credible TRP measurement system in India. As the recommendations of Dr. Mitra's Committee were to be acted upon by the Indian Broadcasting Foundation (IBF), the report was sent to them in January 2011. BARC has recently informed the Ministry that action has been taken by them to constitute a BARC Advisory High Table. They have also intimated that it has been decided by them to appoint a Technical Committee to proceed with the operational tasks for putting up a TRP measurement mechanism.

Business opportunities due to digitization of cable TVs

†1773. SHRI RAM JETHMALANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- whether it is a fact that a lot of business opportunities are expected to be created as a result of digitization of cable television in the country;
- if so, the details in this regard and whether huge amount of investment would be required in this industry to utilize these opportunities;
 - (c) if so, Government's reaction in this regard; and
- whether Government has paved the way for the entry of foreign companies (d) into India by promoting foreign investment for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): (a) to (d) The Ministry is implementing digitalization with addressability in the cable TV sector in a phased time bound manner with sunset date for complete switch over of analogue services to digital addressable system by December, 2014. Digitisation of Cable TV will revolutionize the broadcasting industry as it would make the broadcasting sector dynamic, transparent and accountable. Digitization will result in overall economic

[†] Original notice of the question was received in Hindi.

advantage to the country and propel indigenous manufacturing of Set Top Boxes to meet the huge demand arising out of the mandatory implementation of digitization across the entire country.

The TRAI, in its recommendations on "Foreign Investment Limits for Broadcasting Sector" dated 30.6.2010, has stated that Digitalization of Cable TV is a capital intensive programme and requires heavy investment not only to upgrade the cable headend but also the cable network and supply of digital Set-Top-Boxes (STBs). This will require investment for the digitization of Cable TV systems in a big way. The foreign investments can be a source to supplement the capital requirements of the cable industry.

The Ministry, in consultation with TRAI, had accordingly proposed enhancement in Foreign Investment limits in the Cable TV sector for Multi System Operators (MSOs) who are taking up digitalization with addressability from the existing 49% to 74%. For other MSOs and Local Cable Operators, the existing FDI limit of 49% would continue to exist. This has since been notified by the Department of Industrial and Policy and Promotion through its Press Note 7 (2012 Series) dated 20th September, 2012.

Outdated laws

1774. SHRI BALWINDER SINGH BHUNDER : SHRI RAJEEV CHANDRASEKHAR :

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Acts inherited from British period when the country got independence and thereafter enacted its own Constitution;
- (b) the number of those Acts which have become, irrelevant and those which have been repealed;
- (c) the number of Acts of pre-independence era still on the statute books and whether any review of these Acts has been contemplated in view of the passage of time and changes in socio-economic scenario; and
 - (d) if so, the details thereof along with the name of the Acts?

THE MINISTER OF LAW AND JUSTICE (SHRI ASHWANI KUMAR): (a) to (d) The requisite information is being collected and will be laid on the Table of the House.